

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 2808 OF 2008

STATE OF ORISSA & ANR

Appellant (s)

VERSUS

RAJKISHORE NANDA & ORS ETC. ETC.

Respondent(s)

Date: 02/06/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Mr. Janaranjan Das, Adv.  
Mr. Swetaketu Mishra, Adv.  
Mr. P.P. Nayak, Adv.

For Respondent(s) Mr. H.P. Sahu, Adv.  
Mr. Abhishth Kumar, Adv.  
  
Mr. J.P. Mishra, Adv.  
Mr. Shankar Divate, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Put up for orders tomorrow, i.e. 3/6/2010.

( Ravi P. Verma )  
Court Master

( Indu Satija )  
Court Master